

SBI STRESSED ASSETS MANAGEMENT BRANCH II, KOLKATA
 "Jeevandeep Building", 10th Floor, 1, Middleton Street, Kolkata - 700071
 E-mail: sbi.18192@sbi.co.in

E-AUCTION NOTICE

Appendix - IV A
 [See Proviso to Rule 8(6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

DATE & TIME OF E-AUCTION : DATE : 25.03.2025
 TIME : 360 MINUTES FROM 11.00 A.M. TO 5.00 P.M.
 WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", As is What is" and Whatever there is" on 25.03.2025, for recovery of Rs. 28,36,14,978.79 (Rupees Twenty Eight Crores Thirty Six Lakhs Fourteen Thousand Nine Hundred Seventy Eight and Paise Seventy Nine Only) and interest from 01.02.2015 due to the secured creditor from the Borrower M/s. SRC METALIKS PVT. LTD having its Registered Office at Annapurna Apartment, 224A, A.J.C. Bose Road Flat No. 4E, 11th Floor, Kolkata-700019, West Bengal and Guarantors (i) Sri Anand Kumar Agarwal, S/o Shyam Sundar Agarwal, residing at P-70 CIT Road, Scheme-VIM, Kolkata - 700054 & E1-6/1, Block - B, 1st Floor, Akash Apartment, Near North View, Jayanga Baguihati, Kolkata - 700059, (ii) Sri Ayush Agarwal, S/o Anand Kumar Agarwal, residing at P-70 CIT Road, Scheme-VIM, Kolkata - 700054 & E1-6/1, Block - B, 1st Floor, Akash Apartment, Near North View, Jayanga Baguihati, Kolkata - 700059, (iii) Mr. Panjaj Lohariwal residing at R-306 City Centre, DC Block Salt Lake City, Kolkata-700064, & Corporate Guarantor (i) M/s. Dhankiran Commodities Pvt. Ltd. having Registered Office at P-70, CIT Road, Scheme-VIM, Kolkata - 700054, (ii) Panchshree Commodities Pvt. Ltd. Annapurna Apartment, 224A, A.J.C. Bose Road, Flat No. 4E, 11th Floor, Kolkata-700019, (iii) SRC Sponge & Power Pvt. Ltd. 23, Netaji Subhash Road, 1st Floor, 4th Commercial Building Kolkata 700001, (iv) Prabh Dhan Financial Services Pvt. Ltd., 226/1, A.J.C. Bose Road, 6th Floor, Kolkata-700020 & Sui No. 3, 37, Shakespeare Sarani, 1st Floor, Kolkata - 700017.
 Date & Time of Property Inspection : Date : 18.03.2025 Time : 11.00 a.m. To 3.00 p.m.

Short description of the immovable properties with known encumbrances, if any	Reserve Price	Earnest Money Deposit (EMD)
Commercial Unit on 3rd floor (4680sq.ft.) and in the 4th floor (4680 sq.ft.) along with roof right of 4680 sq.ft. in Mouza Mirigala J.L. No.102, situated at Dankuni Delhi Road More, Ward No.14, Hooghly, Deed No.-274 of 2013 in the name of Panchashree Commodities Private Limited, Bounded by: North-T.N. Mukherjee Road, South-Nabin Industries, East-Delhi Road, West-R.S. Dag No.-2156. (Under Physical Possession)	Rs. 1,92,00,000.00	Rs. 19,20,000.00
Bid Increment Amount : 1,00,000.00		

a) For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's website www.sbi.co.in and specific link created for the particular e-Auction : https://BAANKNET.com
 b) Intending bidder/s should transfer his EMD amount by means of challan generated on his bidder account maintained with PSB Alliance Pvt. Ltd. by means of NEFT/ RTGS transfer from his bank account well before the auction date. For any queries please contact support.baanknet@psballiance.com or Contact No. 8291220220

DATE : 04.03.2025
 PLACE : KOLKATA

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 STATE BANK OF INDIA

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DATE & TIME OF E-AUCTION : DATE : 21.03.2025
 TIME : 360 MINUTES FROM 11.00 A.M. TO 5.00 P.M.
 WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", As is What is" and Whatever there is" on 21.03.2025, for recovery of Rs. 17,95,90,821.84 (Rupees Seventeen Crores Ninety Five Lakh Ninety Thousand Eight Hundred Twenty One and Eighty Four Paise Only) and interest & expenses from 10.03.2015 due to the secured creditor from the Borrower M/s. Deccan Tradcom Private Limited having its Registered Office at P-245, CIT Road, Scheme-VI-M, Kolkata - 700054, West Bengal and Guarantors (i) Sri Anuj Kumar Rungta residing at P-150 A, CIT Road, Scheme-VI-M, Kolkata - 700054, (ii) Sri Alok Kumar Poddar residing at 12, Bangur Avenue, Block-C, Lake Town, Kolkata - 700055 & Corporate Guarantor: M/s. Shivjata Comtrade Pvt. Ltd., having Registered Office at P-245, CIT Road, Scheme-VIM, Kolkata - 700054.
 Date & Time of Property Inspection : Date : 13.03.2025 Time : 11.00 a.m. To 3.00 p.m.

Short description of the immovable properties with known encumbrances, if any	Reserve Price	Earnest Money Deposit (EMD)
(i) Entire 3rd Floor commercial space of Block 1 South facing G+5 stored commercial Building measuring 4646 sq.ft. situated at Laxmiganj Bazar, Mouza Chandannagore, Sheet No.8, J.L. No. 1, comprising in R.S. Khatian No. 169,170,178 & R.S. Dag No. 239, 240, 252, corresponding L.R. Khatian No. 505 & 510, L.R. Dag No. 318, 319, 320, 321, 322 within the Chandannagar Municipal Ward No. 11 (New) Old No 7, Holding No. Old -7 New 242 and P.S. Chandannagore adjacent to G.T. Road, Hooghly, West Bengal. Owned by M/s Shivjata Comtrade Pvt Ltd. Deed No. 1868 Year 2013. (Under Physical Possession)	Rs. 1,03,00,000.00	Rs. 10,30,000.00
(ii) Entire 4th Floor commercial space of Block 1 South facing G+5 stored commercial Building measuring 4646 sq.ft. situated at Laxmiganj Bazar, Mouza Chandannagore, Sheet No.8, J.L. No. 1, comprising in R.S. Khatian No. 169,170,178 & R.S. Dag No. 239, 240, 252, corresponding L.R. Khatian No. 505 & 510, L.R. Dag No. 318, 319, 320, 321, 322 within the Chandannagar Municipal Ward No. 11 (New) Old No 7, Holding No. Old -7 New 242 and P.S. Chandannagore adjacent to G.T. Road, Hooghly, West Bengal. Owned by M/s Shivjata Comtrade Pvt Ltd. Deed No. 1867 Year 2013 (Under Physical Possession)	Rs. 1,03,00,000.00	Rs. 10,30,000.00
Bid Increment Amount : 1,00,000.00		

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DATE & TIME OF E-AUCTION : DATE : 20.03.2025
 TIME : 360 MINUTES FROM 11.00 A.M. TO 5.00 P.M.
 WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", As is What is" and Whatever there is" on 20.03.2025, for recovery of Rs. 56,33,44,562.72 (Rupees Fifty Six Crores Thirty Three Lakh Forty Four Thousand Five Hundred Sixty Two & Seventy Two Paise Only) and interest from 01-06-2013 due to the secured creditor from the Borrower M/s. SALASAR ISPAT LTD having its Registered Office at P-70, CIT Road, Scheme VI M, Kolkata-700054 and Guarantors (i) Sri Anand Kumar Agarwal residing at E1-6/1, Block-B, 1st Floor Akash Apartment, Near North View, Jayanga Baguihati Kolkata-700059, & P-70 CIT Road, Scheme-VI M, Kolkata-54 (ii) Sri Ayush Agarwal residing at P-70 CIT Road, Scheme-VI M, Kolkata - 700054, (iii) Nikunj Bothra residing at 28/1 Shakespeare Sarani Flat 36, 3rd Floor Ganga Jamuna Building Kolkata 700017 & Corporate Guarantors (i) M/s. Trishakti Mineral Development Pvt. Ltd., Premises No. 70/24, Alamganj Mohalla, Under Burdwan Municipality, P.S. & Dist. Burdwan, (ii) SAV Steel Pvt. Ltd. and (iii) Astonish Financers Pvt. Ltd. having Registered Office P-70 CIT Road, Scheme-VI M, Kolkata - 700054.
 Date & Time of Property Inspection : Date : 12.03.2025 Time : 11.00 a.m. To 3.00 p.m.

Short description of the immovable properties with known encumbrances, if any	Reserve Price	Earnest Money Deposit (EMD)
Property No. 1: Factory Land & Building measuring 4.26 Acre situated at Mouza-Helaboda, PS- Faridpur, Durgapur, Burdwan- 713201 registered vide Deed No. 5549, 5928, 5040, 5904 & 5190 year 2004 in the name of Salasar Ispat Ltd.	Rs. 3,39,00,000.00	Rs. 33,90,000.00
Bid Increment Amount : Rs. 1,00,000.00		

a) For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's website www.sbi.co.in and specific link created for the particular e-Auction : https://BAANKNET.com
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Mumbai Port Authority
E-AUCTION NOTICE

E-auction in Two Cover system through GeM Portal are invited by FA&CAO, MbPA for the "Sale of Duty Credit Scrip" issued by DGFT under Service Export From India Scheme (SEIS) as detailed below:
E-auction No. : 19061

Sl. No. (1)	Scrip No. (2)	Port of Registration (3)	Value (Rs.) (4)	Date of Issue/Validity Date (5)	Start/Bid Floor Price (6)
1	Mumbai Port Authority 0311040566	Bombay Sea (INBOM1)	19,45,94,515.00	20/01/2025 19/01/2026	95% of Column (4)
2	Mumbai Port Authority 0311040567	Bombay Sea (INBOM1)	24,54,21,160.70	20/01/2025 19/01/2026	95% of Column (4)

For any further details visit website : www.mumbaiport.gov.in, www.gem.gov.in and for submission/participation in tender visit website www.gem.gov.in

MbPA-24-2025

EAST COAST RAILWAY
CORRIGENDUM NO. 02 to

Tender Notice No. ETCECONVSKP2025007
 Dtd: 31.01.2025

Following modifications have been made against above tender notice which may please be noted:

PARTICULARS	AS PUBLISHED	NOW TO BE READ AS
Tender Closing Date, Time:	14.03.2025, 1200 Hrs.	21.03.2025, 1200 Hrs.

For details, the intending tenderer(s) are advised to visit the website: www.reps.gov.in.

Chief Administrative Officer (Con)/
 PR-175/CH/24-25
 Bhubaneswar

"IMPORTANT"
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FORM G [Extension]
INVITATION FOR EXPRESSION OF INTEREST FOR LINKPOINT ADVISORY PRIVATE LIMITED OPERATING IN TRADING OF SHARES AND SECURITIES AT KOLKATA
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with CIN: Linkpoint Advisory Private Limited CIN: U74140WB2010PTC151309
2.	Address of the registered office: Room No 803b, Shailla Tower, 8th floor, J1/16 EP block, Salt Lake, Sector V, Kolkata - 700091
3.	URL of website: No Website of CD
4.	Details of place where majority of fixed assets are located: No Fixed Assets Available
5.	Installed capacity of main products/ services: NA
6.	Quantity and value of main products/ services sold in last financial year: No Sales in last financial year
7.	Number of employees/ workmen: NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: linkpointadvisorycorp@gmail.com Last available financial statements (with schedules) of two years - Can be sought over the mail: linkpointadvisorycorp@gmail.com List of Creditors available at the website of IBI
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details can be sought over the mail: linkpointadvisorycorp@gmail.com
10.	Last date for receipt of expression of interest: 20th March, 2025
11.	Date of issue of provisional list of prospective resolution applicants: 23rd March, 2025
12.	Last date for submission of objections to provisional list: 28th March, 2025
13.	Date of issue of final list of prospective resolution applicants: 31st March, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants: 5th April, 2025
15.	Last date for submission of resolution plans: 6th May, 2025
16.	Process email id to submit Expression of Interest: linkpointadvisorycorp@gmail.com

Place: Kolkata
 Date : 03.03.2025

Address: P-2, New C.I.T. Road Unit No. 210, Kolkata-700073

Sd/-
 Vishnu Kumar Tulsyan
 Resolution Professional
 In the matter of Linkpoint Advisory Private Limited
 Regn No: IBB/PA-001/JP-P01428/2019-201/2525

PAVAPURI TRADING & INVESTMENT CO. LTD.
 Corporate Identity Number : L65993WB1982PLC035368

Registered Office : 9/1, R.N. Mukherjee Road, 5th Floor, Kolkata - 700 001
 Tel. No. : +91-033-2243 0497/ 98, 2248 7068; Fax No. : +91-33-2248 6369
 Email ID : pavapuri@birlasugar.org; Website : http://www.pavapuri.org/

RESULT OF POSTAL BALLOT AND E-VOTING

It is hereby informed that Pursuant to Section 110 of the Companies Act, 2013 read with the Companies (Management and Administration) Rules, 2014 (as amended), the company had sent notice of Postal Ballot dated 22nd January, 2024 for seeking Approval of the Shareholders by passing Special Resolution through Postal Ballot and Remote E-voting for Special Business listed therein. Based on Scrutinizer's Report dated 03rd March, 2025, the Chairman has declared the Results of Postal Ballot as under :

Item No.	Brief Preparation of Special Resolution	Total No. of Valid Votes	Mode	Total Votes Cast in Favour		Total Votes Cast Against	
				No. of Shares	% of Votes	No. of Shares	% of Votes
1.	Special Resolution pursuant to the SEBI (Delisting of Equity Shares) Regulations 2021 (as amended) for the voluntary delisting of the equity shares of the Company from the Calcutta Stock Exchange Limited where the shares of the company are listed	16	Physical Electronic Total	NIL 2,30,370 2,30,370	NIL 100.00 100.00	NIL NIL NIL	NIL NIL NIL</

